

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH
ALLAHABAD.

Allahabad this the 03rd day of April 2001.

Contempt Application no. 61 of 2000
in
Original Application no. 762 of 1992.

Hon'ble Mr. S. Dayal, Administrative Member
Hon'ble Mr. Rafiq Uddin, Judicial Member

Shiv Prasad, S/o Shri Bacchan,
R/o Vill and Post Saiyad Sarawan, Tahsil Chail,
ALLAHABAD.

... Applicant

C/A Shri S. Dwevedi

Versus

1. Sri Sukhbir Singh,
D.R.M., N. Rly.,
ALLAHABAD.

2. Shri Anurag, Divisional Traffic Supdt.,
N. Rly.
ALLAHABAD.

... Respondents

C/Rs. Sri A.K. Gaur

O R D E R (Oral)

Hon'ble Mr. S. Dayal, Member-A.

This contempt application has been filed
for proceedings against the respondents for ~~contempt~~
...2/-

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~~deliberately~~ deliberate
deliberate disobedience of order dated 16.12.1999
passed in O.A. 762 of 1992.

2. Heard learned counsel for the parties
and perused the record.

3. By order dated 16.12.1999, the respondents
were directed to dispose of the representations of
the applicant dated 16.07.1990 and 07.01.1991 within
8 weeks from the date of communication of this order.

4. The respondents have filed their counter
affidavit and have annexed. and have annexed a copy
of order dated 14.12.2000, through which the
representations of the applicant have been disposed
of.

5. There is delay in disposing of the
representations, but it ~~cannot~~ be inferred that the delay
was on account of the intention of the respondents to
deliberately disobey the order.

6. The contempt proceedings are, therefore,
dismissed and notices issued to the respondents are
discharged.

Rajiv Mehta
Member-J

...
Member-A

/pc/